

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA-1879/93  
MA-1357/97

New Delhi this the 30th day of May, 1997.

Hon'ble Dr. A. Vedavalli, Member (J)  
Hon'ble Mr. R.K. Ahooja, Member (A)

Som Dev,  
Son of Shri Surat Singh,  
R/o Village Khaira,  
New Delhi-110043. ....Applicant

(By Advocate Shri B.S. Oberoi)

-Versus-

1. Delhi Admn. Delhi,  
through its Chief Secretary,  
5, Sham Nath Marg,  
Delhi.
2. Additional Commissioner of Police (AP&T),  
Police Headquarter,  
I.P. Estate,  
New Delhi.

3. Principal,  
Police Training School,  
Jharoda Kalan,  
New Delhi. ....Respondents

(By Advocate Shri Vijay Pandita)

ORDER (ORAL)  
(Hon'ble Dr. A. Vedavalli, Member (J))

Heard.

2. Shri Oberoi submits that his main prayer sought in the O.A. has since been satisfied by the order passed by the respondents on 18.3.97 (Annexure M-1 to MA-1357/97 in OA-1879/93) and prays for withdrawal of the present O.A. as well as MA-1357/97, with liberty to approach this Tribunal again, if any grievance arises, in accordance with law, if so advised.

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3. In the circumstances the O.A. as well as the M.A. are dismissed, as withdrawn with the said liberty given. No costs.

R.K. Ahooja

(R.K. Ahooja)  
Member (A)

'Sanju'

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)